

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4163
ANSWERED ON:21.04.2010
ARRESTS OF OFFICERS
Pandey Shri Ravindra Kumar

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Officers of Securities and Exchange Board of India (SEBI) and some other Departments were caught redhanded for accepting bribes by Central Bureau of Investigation (CBI) during the course of their recent raid;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs .(SHRI PRITHVIRAJ CHAVAN)

(a): and (b) Yes, Sir. Shri R.P. Singh, Assistant General Manager, Securities and Exchange Board of India (SEBI), Kolkata has been arrested on 31.01.2010 for demanding and accepting a sum of Rs.25 lakhs from the complainant as bribe for giving relief and not initiating any proceedings against the Company.

(c) : The officer has been placed under suspension by SEBI on 01.02.2010.